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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 120/73(4)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017**

Name of the Company: Varinderjit Chadha
V/s.
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYESH. A. BUCH.	ADV.	PET.	
2.				

ORDER

Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent:

Respondent not filed any reply.

Common Written submissions filed along with order of the Hon'ble High Court of Madhya Pradesh in CP 47/2017, 76/2017 to 145/2017, 153/2017 to 171/2017 by the petitioner.

Heard arguments of Learned Counsel for petitioner. None appeared for Respondent company.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 19th day of December, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**